

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.4497
TO BE ANSWERED ON 28.03.2023**

IMPLEMENTATION OF RVY

**4497. DR. KRISHNA PAL SINGH YADAV:
DR. HEENA VIJAYKUMAR GAVIT:
PROF. RITA BAHUGUNA JOSHI:
DR. SHRIKANT EKNATH SHINDE:
SHRI UNMESH BHAIYYASAHEB PATIL:
DR. SUJAY RADHAKRISHNA VIKHE PATIL:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the total funds allocated, disbursed and spent on the Rashtriya Vayoshri Yojana (RVY) since its launch;
- (b) the total number of beneficiaries of the scheme during the last three years, State-wise; and
- (c) whether the Government has taken measures for creating adequate awareness among the potential beneficiaries of the scheme and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

(a): Details of funds allocation and release under Rashtriya Vayoshri Yojana (RVY) since its launch, are as under:

(Rs. in crore)

Funds Allocated	Funds released/spent
249.1009	249.1009

(b): The details of number of beneficiaries under the scheme during the last three years, State-wise, are given at **Annexure**.

(c): The Scheme is being implemented in camp mode through 'Artificial Limbs Manufacturing Corporation (ALIMCO)', (a Public Sector Undertaking under this Ministry) as the sole implementing Agency. ALIMCO, in collaboration with State/District Administration, after adequate awareness, identifies the beneficiaries in each district by a team of doctors/technicians/other professionals to assess their needs and to prescribe the requisite Assisted Living Devices in the Assessment Camps. The devices are then distributed to the identified beneficiaries in the distribution camp. Further, regular communications are made from this Ministry to respective State/UT Governments for extending co-operation to ALIMCO in organizing these Camps. Details of scheme of RVY is available on the Ministry's website also.

**Annexure referred to in reply to part (b) of the Lok Sabha admitted Unstarred
Question No. 4497 to be answered on 28.03.2023**

S. No.	States/UTs	2019-20	2020-21	2021-22
1	Andaman and Nicobar Islands	0	0	0
2	Andhra Pradesh	1007	0	1001
3	Arunachal Pradesh	943	299	569
4	Assam	316	1679	2323
5	Bihar	496	837	1305
6	Chandigarh	0	0	0
7	Chhattishgarh	0	2073	1310
8	Dadra and Nagar Haveli and Daman and Diu	0	76	265
9	NCT of Delhi	0	0	0
10	Goa	0	0	0
11	Gujarat	1961	0	0
12	Haryana	1609	158	907
13	Himachal Pradesh	0	236	0
14	Jammu and Kashmir	247	114	8
15	Jharkhand	0	346	0
16	Karnataka	418	532	3273
17	Kerala	1646	664	910
18	Ladakh	0	0	0
19	Lakshadweep	0	0	0
20	Madhya Pradesh	818	2022	1591
21	Maharashtra	0	3434	41282
22	Manipur	0	4170	387
23	Meghalaya	2510	0	0
24	Mizoram	0	0	364
25	Nagaland	0	0	317
26	Odisha	1352	289	1920
27	Puducherry	0	0	0
28	Punjab	0	1343	383
29	Rajasthan	5298	71	1364
30	Sikkim	804	0	0
31	Tamil Nadu	780	0	0
32	Telangana	588	0	1130
33	Tripura	1158	3226	1233
34	Uttarakhand	1404	1034	0
35	Uttar Pradesh	21474	2429	8829
36	West Bengal	0	101	0
Total		44829	25133	70671